

tors on the boards of public sector banks and financial institutions has started functioning. Selection of the non official directors by the Appointments Board would be from the categories of Farmers, Depositors, Artisans and from among persons having special knowledge or practical experience in the areas of co-operative institutions, rural economy, commerce, industry, banking, finance, law management and other areas considered to be useful in the working of the banks and institutions as spelt out in the relevant statute. The Board has laid down its own procedure to ensure that selections of non official directors is made on the basis of objective criteria and professional experience.

There is no change in the procedure relating to workman employee directors.

[*Translation*]

Central Assistance for the Development of Mathura (UP)

2904. SHRI K. MANVENDRA SINGH: Will the Minister of TOURISM be pleased to state:

(a) the steps being taken by Government to attract tourists in Mathura Uttar Pradesh; and

(b) the central assistance likely to be allocated for the development of tourist spots in the State of Uttar Pradesh in the Eighth Five Year Plan?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The Central Development of Tourism have produced promotional literature on Mathura and extended financial assistance for the following projects:

1. Tourist Bungalow at Mathura
2. Yatrika at Vrindavan

(b) Ministry of Tourism extend financial assistance to State/Union Territories for creation of tourism infrastructure on the basis of specific proposals received from them and based on merit, availability of funds and interest priorities.

[*English*]

Coco-Cola Proposal for EOU Unit at Noida

2905. SHRI D. AMAT: Will the Minister of COMMERCE be pleased to state the status of the coca cola proposals to set up Export Oriented United in Noida and how is it related to other proposals put forward by the company?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): Coca-Cola Company submitted a proposal to set up a unit in Noida Export Processing Zone for manufacture of ingredients for soft drinks concentrate with facility of domestic sale. The Company also offered to set up another unit in Noida or Madras Exports Processing Zone for manufacture of items based on tea extracts, if its proposals for concentrates with domestic sale facilities was approved. The proposal of the company has since been rejected.

Development of Vaisali Basukund Bania & Amarpalli tourist Resorts

2906. SHRIMATI USHA SINHA: Will the Minister of TOURISM be pleased to state:

(a) whether any central scheme has been formulated for the development of Vaisali, Basukund, Bania, Amarpalli tourist resorts in Bihar;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) to (c). The Central Department of Tourism have agreed in principle for the development of Abhishekh Pushkarni and for the construction of Tourist Complex at Vaisali. However, revised estimates are awaited from the State Government.

Karanth Committee on National Film Policy

2907. SHRI ARVIND NETAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the recommendations of the Karanth Committee on 'National Film Policy' have been implemented;

(b) if so, details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). The working Group on National Film Policy headed by Dr. K.S. Karanth made in all 231 recommendations. These recommendations have been considered by the Government and most of these have been accepted wholly or partly or in principle. Some of these recommendations have been implemented. A statement giving the information about important recommendations which have been implemented, partly implemented or implemented with modifications is attached.

Some of the recommendations made by the Working Group have not been accepted. The reasons for not accepting these recommendations are mainly that the subject matter falls within the purview of the State Governments and they have expressed their reservations in this regard or because of financial constraints.

STATEMENT

The working Group on National Film Policy headed by Dr. K.S. Karanth made in all 231 recommendations. Some of the comparatively important recommendations which have been implemented, partly implemented or implemented with modifications are briefly as follows.

Recommendation No. 25

NFDC should concentrate on its specific responsibility of financing good quality and artistic films. Artistic films should be given loan on liberal terms with low rates of interest. Conditions of collateral security should be relaxed and financial allocation should be considerably increased.

Recommendation No. 26

Regulation of film production is necessary only to the extent that there is need to discourage the entry of adventurers in film production, to ensure proper pre-planning and to prevent wastage of raw stock in inadequately planned projects. We are definitely against any measures involving prior security of scripts and pervasive control on the actual process of film making. We recommend that all film producers should be registered with the NFDC. While allocating raw stock the NFDC should take into account the previous production record of the producer, the state of planning including availability of script, financial plan, actual shooting schedule and signed contracts along with clear indication regarding the availability of dates for main artistes and technicians.

Recommendation No. 40

NFDC should take initiative in standardising low cost theatre designs which can be straightaway adopted by new entrepreneurs. For rationalising approach towards theatre construction two basic considerations should